

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 443 of 2024/RG

Dated: 08.04.2024

In the interest of administration, Ms. Shabnam Sheikh, Munsiff Leave Reserve, High Court Wing, Jammu and Ms. Deldan Angmo, Sub Registrar, Jammu shall swap their respective place of postings.

Besides this, Ms. Deldan Angmo, Civil Judge (Junior Division) shall remain attached with the office of Registrar Computer (I.T.) at Jammu.

By Order.


(Shahzad Azeem)
Registrar General

12896-936
No:- /RG/GS Dated:- 08.04.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
9. Principal District and Sessions Judge, Jammu.
10. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh.
11. Secretary, High Court Legal Services Committee, Jammu;
12. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Srinagar
.....for information.
13. Concerned Officers _____
.....for information and necessary
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Account Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
17. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
18. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Jammu for information.
19. Order book.


Registrar General